

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2522
TO BE ANSWERED ON 15TH MARCH, 2023

PRODUCTION OF WHEAT AND PADDY

†2522. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the State-wise production of wheat and paddy in various States of the country especially in Dadra and Nagar Haveli and Daman and Diu during each of the last three years and the current Kharif season;
- (b) whether complaints with regard to irregularities in the procurement of paddy and wheat have been received from various States of the country;
- (c) if so, the details thereof and the remedial action taken by the Government in this regard;
- (d) the number of accused persons appended so far by the Government in this regard along with details of the action taken thereof; and
- (e) the concrete steps being taken by the Government to deal with this problem, State-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): The State-wise production of wheat and paddy (in terms of rice) in various States of the country including Dadra and Nagar Haveli and Daman and Diu during each of the last three years and the current Kharif season is at Annexure – I and Annexure – II, respectively.

(b) to (c): The details of complaints received against paddy and wheat procurement from various states by FCI during the last three years and the current year is as under:

Year	Paddy	Wheat
2019-20	3	1
2020-21	6	3
2021-22	10	6
2022-23 (Till February)	0	0

Prompt actions are taken against the defaulting officers/officials, found responsible besides administrative actions against the Private firms.

(d): Ten defaulting officials and one Handling and Transport Contractor were found responsible. Disciplinary/Administrative action has been initiated against defaulting officials and recovery action taken against contractor.

(e): "One Nation, One MSP through DBT" implemented across the country from RMS 2021-22 onwards. Payment of MSP has been ensured directly into farmers' account. DBT eliminated fictitious farmers and reduced the diversion and duplication of payment as payment is being made directly to farmer's bank account. DBT of MSP has brought in responsibility, transparency and probity.

FCI and most of the State Governments have developed their own Online Procurement System which ushers in transparency and convenience to the farmers through proper registration and monitoring of actual procurement. Through e-procurement module deployed by procuring Agencies, farmers get latest/updated information regarding MSP declared, nearest purchase center, date of procurement etc. This not only has reduced the waiting period for delivery of stock by the farmers but also enables the farmer to deliver stock as per his convenience in the nearest mandi.

Various procurement portals developed by procuring agencies have now been unified into Central Foodgrain Procurement Portal (CFPP) to share identified MTP (Minimum Threshold Parameters) towards development of an application eco-system, wherein requisite information in respect of procurement is available at single source for monitoring and strategic decision making and to ensure uniformity and transparency. MTP involves online registration of farmers, integration of land record, digitized mandi operations, MSP transfer to farmers, CMR/Wheat delivery management and API based integration. Food grain procurement operations digitized in all states and portals of 24 states integrated with the national portal.

Mixed Indicator Method for determining age of rice has been introduced to check recycling of old stocks.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2522 FOR ANSWER ON 15.03.2023 IN THE LOK SABHA.****State-wise production of wheat during RMS 2020-21 to RMS 2022-23**

(Figures in Lakh Metric Tonns)

State/ UT	RMS 2020-21 (Crop Year 2019-20)	RMS 2021-22 (Crop Year 2020-21)	RMS 2022-23 (Crop Year 2021-22)
Andhra Pradesh	0.00	0.00	0.00
Arunachal Pradesh	0.07	0.08	0.08
Assam	0.14	0.13	0.11
Bihar	55.80	61.50	62.24
Chhattisgarh	1.15	2.48	1.92
Goa	0.00	0.00	0.00
Gujarat	33.27	32.59	33.33
Haryana	118.76	123.94	104.47
Himachal Pradesh	5.63	5.70	5.49
Jammu & Kashmir	4.88	4.84	5.84
Jharkhand	4.39	5.44	5.19
Karnataka	1.80	2.62	2.12
Kerala	0.00	0.00	0.00
Madhya Pradesh	196.07	181.82	229.78
Maharashtra	17.94	20.71	21.44
Manipur	0.0575	0.0583	0.0565
Meghalaya	0.0090	0.0090	0.0090
Nagaland	0.0628	0.0629	0.0235
Odisha	0.0017	0.0030	0.0031
Punjab	176.16	171.86	148.61
Rajasthan	109.16	110.35	100.96
Sikkim	0.0018	0.0012	0.0012
Tamil Nadu	0.00	0.00	0.00
Telangana	0.0921	0.1584	0.1406
Tripura	0.0033	0.0006	0.0006
Uttar Pradesh	338.15	355.07	339.50
Uttarakhand	9.04	9.55	8.63
West Bengal	5.10	5.95	6.56
D & N Haveli	0.0012	0.00	0.00
Daman & Diu	0.00	0.00	0.00
UT of Ladakh	0.0000	0.0717	0.0704
Delhi	0.8287	0.8362	0.8141
Chandigarh	0.0246	0.0246	0.0274
All India	1078.61	1095.86	1077.42

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.2522 FOR ANSWER ON 15.03.2023 IN THE LOK SABHA.

State-wise production of Paddy (in terms of rice) during the KMS 2019-20 to KMS 2022-23

(Figures in Lakh Metric Tonns)

States/UTs	KMS 2019-20			KMS 2020-21			KMS 2021-22			KMS 2022-23 *		
	Production (In LMT)			Production (In LMT)			Production (In LMT) Final est			Production (In LMT)		
	Kharif	Rabi	Total	KHARIF	RABI	Total	KHARIF	RABI	Total	KHARIF	RABI	Total
ANDHRA PRADESH	51.17	35.42	86.59	42.11	36.72	78.83	43.26	34.37	77.64	48.32	32.04	80.35
TELANGANA	40.21	34.07	74.28	54.40	47.78	102.17	78.34	45.75	124.10	90.95	62.92	153.87
ASSAM	39.59	10.26	49.85	41.43	10.72	52.15	35.38	8.44	43.82	39.77	8.71	48.49
BIHAR	61.69	1.29	62.98	66.11	1.36	67.47	75.72	1.45	77.17	64.22	0.00	64.22
CHANDIGARH	0.04	0.00	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
CHHATTISGARH	67.75	0.00	67.75	71.61	0.00	71.61	80.22	0.00	80.22	82.34	0.00	82.34
Dadar & Nagar Haveli	0.2780	0.0849	0.36	0.3294	0.00	0.33	0.3280	0.00	0.33	0.00	0.00	0.00
DAMAN & DIU	0.0203	0.00	0.02	0.0280	0.00	0.03	0.0278	0.00	0.03	0.00	0.00	0.00
DELHI	0.17	0.00	0.17	0.20	0.00	0.20	0.19	0.00	0.19	0.00	0.00	0.00
GUJARAT	18.22	1.62	19.83	19.37	2.09	21.46	18.85	2.16	21.01	20.38	0.00	20.38
HARYANA	48.24	0.00	48.24	44.25	0.00	44.25	46.18	0.00	46.18	51.40	0.00	51.40
HIMACHAL PR.	1.44	0.00	1.44	1.40	0.00	1.40	1.68	0.00	1.68	1.71	0.00	1.71
JHARKHAND	30.13	0.00	30.13	27.53	0.00	27.53	29.30	0.00	29.30	12.15	0.00	12.15
J&K	5.87	0.00	5.87	5.81	0.00	5.81	4.93	0.00	4.93	0.00	0.00	0.00
KARNATAKA	27.75	8.59	36.34	31.45	11.47	42.92	31.22	11.97	43.18	27.60	10.74	38.34
KERALA	4.49	1.57	6.06	4.70	1.64	6.34	3.42	1.45	4.87	1.39	2.16	3.55
MADHYA PR.	46.84	0.94	47.78	42.87	1.27	44.14	48.15	0.00	48.15	70.32	0.00	70.32
MAHARASHTRA	27.02	1.96	28.98	30.28	2.64	32.92	32.95	3.03	35.98	34.81	0.00	34.81
ODISHA	74.28	9.33	83.60	76.57	11.53	88.10	81.54	11.37	92.91	86.01	11.51	97.52
PUDUCHERRY	0.43	0.16	0.59	0.14	0.36	0.50	0.13	0.44	0.57	0.00	0.00	0.00
PUNJAB	117.79	0.00	117.79	127.84	0.00	127.84	128.85	0.00	128.85	135.88	0.00	135.88
NEF (Tripura)	5.82	2.28	8.10	5.85	2.18	8.03	5.85	2.26	8.11	0.00	0.00	0.00
TAMILNADU	63.88	7.83	71.71	61.37	7.44	68.81	70.51	8.56	79.07	25.17	43.30	68.46
UTTAR PRADESH	154.37	0.81	155.18	154.30	0.90	155.20	151.83	0.88	152.72	146.47	0.88	147.36
UTTRAKHAND	5.98	0.61	6.58	6.57	0.58	7.15	6.24	0.92	7.16	5.57	0.92	6.49
WEST BENGAL	113.41	45.40	158.81	118.55	46.69	165.24	122.05	45.23	167.29	111.26	45.05	156.31
RAJASTHAN	4.81	0.00	4.81	6.34	0.00	6.34	4.79	0.00	4.79	5.14	0.00	5.14
OTHERS	11.08	3.73	14.81	10.67	6.25	16.92	8.06	6.4273	14.48	19.89	9.39	29.28
ALL INDIA TOTAL	1022.77	165.94	1188.70	1052.08	191.60	1243.68	1110.01	184.71	1294.71	1080.75	227.62	1308.37

* Figures are as per second advance estimates, others include data of minor States
